GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4172 ANSWERED ON:19.12.2012 RESTRICTIONS ON HAJ PILGRIMAGE Annayyagari Shri Sai Prathap

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is planning to restrict Haj Pilgrimage to only once in lifetime for an individual;
- (b) if so, the details thereof;
- (c) whether objections in this regard have come up from any quarters; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) & (b) Yes. As per the directions of the Hon'ble Supreme Court, an Affidavit was filed in the Supreme Court on 12.4.12 regarding Haj policy for Haj-2012, wherein it was stated that the number of pilgrimages to a Haj applicant through the Haj Committee of India (HCOI) be restricted to "once in a life time" as against the existing "once in five years". This will ensure that applicants who have never performed Haj will get the benefit of performing Haj through HCOI.
- (c) No.
- (d) Does not arise.